

ORISSA HIGH COURT

FILING REPORT AS ON :05/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000970/2021	MANOJ @ SOMNATH @ SOMANATH CHIRAGUS VS STATE OF ODISHA	SNANTI PRAKASH MOHANTY VS	BHAWANIPATNA SADAR /307 /2020 () //
2	BLAPL/0000971/2021	CHUMAN NAIK VS STATE OF ODISHA	BISWAJIT MAHARANA VS	HEMGIR /259 /2020 () //
3	BLAPL/0000972/2021	MANAGOVINDA PARAMANIKA VS STATE OF ODISHA	GIRIDHARI SINGH VS	MAHANGA /239 /2020 () //
4	BLAPL/0000973/2021	JAGA KURAMI VS STATE OF ODISHA	GOPINATH MISHRA VS	M.V.79 /51 /2016 () //
5	BLAPL/0000974/2021	BHAGABANA PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /262 /2020 () //
6	BLAPL/0000975/2021	KESHABA GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /139 /2019 () //
7	BLAPL/0000976/2021	RAKESH JENA @ GAGAN JENA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /18 /2020 () //
8	BLAPL/0000977/2021	BIBHUTI MANDAL @ BIBHUTI BHUSAN MAN VS STATE OF ODISHA	BASUDEB PUJHARI VS	UMERKOTE /264 /2020 () //
9	BLAPL/0000978/2021	CHANDAN KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
10	BLAPL/0000979/2021	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	JAGATPUR /507 /2020 () //
11	BLAPL/0000980/2021	SUBHA@SUBHRANSU PARIDA VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /248 /2020 () //

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12	BLAPL/0000981/2021	RANJIT SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	TARASINGI /180 /2020 () //
13	BLAPL/0000982/2021	NIRANJAN SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	TIRTOL /266 /2020 () //
14	BLAPL/0000983/2021	BALARAM DAS VS STATE OF ODISHA	BIJAYA KUAMR RAGADA VS	PARADEEP LOCK /187 /2020 () //
15	BLAPL/0000984/2021	MUNA @ RAMESH CHANRA SETHI VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	JAGATPUR /507 /2020 () //
16	BLAPL/0000985/2021	BIRENDRA KHURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /165 /2020 () //
17	BLAPL/0000986/2021	HARISANKAR BAG @ HARISHANKAR BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /230 /2020 () //
18	BLAPL/0000987/2021	SANKAR HESSA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /115 /2020 () //
19	BLAPL/0000988/2021	NIRMAL NATH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	AGARAPADA /17 /2021 () //
20	BLAPL/0000989/2021	DANNY @ SAHIKANTA KHANDEI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /195 /2020 () //
21	BLAPL/0000990/2021	SHANKAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ABHAYACHANDPUR /94 /2020 () //
22	BLAPL/0000991/2021	LALIT KUMAR SONI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	LALBAG /294 /2020 () //
23	BLAPL/0000992/2021	BIDESI BEHERA	MANAS CHAND	TANGI (KHURDA) /356 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000993/2021	AKSHAYA KUMAR PATI	GOPINATH MISHRA	PIPLI /199 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000994/2021	LAXMAN DALEI	ANIRUDHA DAS	CUTTACK VIGILANCE /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000995/2021	SUBHAM KUMAR DIGAL @ GUDU	SUJATA JENA	TIKABALI /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000996/2021	SANJU UIKE @ RAHUL	MOHENDRA KUMAR MOHAPATRO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000997/2021	ANIL NAYAK	U.C.MISHRA	BALLIGUDA /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000998/2021	PRAFULLA KUMAR PRADHAN	ANIRUDHA DAS	DIGAPAHANDI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000999/2021	PRASANTA NATH	RAJESH KUMAR MAHAPATRA	INDUASTRIAL,NISA /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001000/2021	UDAYA KUMAR NATH	RAJEASH KUMAR MAHAPATRA	INDUASTRIAL,NISA /16 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001001/2021	BINAY @ BINAYAK PANDA	JULU KHANSAMA	SAMBALPUR CYBER /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001002/2021	HAGURU @ KANHA NAIK	BISWAJIT NAYAK	BALIMI /46 /2015
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001003/2021	BUTA @ BATU @ SUNIL NAIK	BISWAJIT NAYAK	BALIMI /46 /2015
		VS	VS	()

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35	BLAPL/0001004/2021	STATE OF ODISHA NANDU @ NANDAN BEHERA VS	JYOTIRMAYA SAHOO VS	// NALCO /6 /2021 ()
36	BLAPL/0001005/2021	STATE OF ODISHA PARTHA MANNA VS	HARIPAD MOHANTY VS	// JAGATPUR /527 /2020 ()
37	BLAPL/0001006/2021	STATE OF ODISHA MIRNAL MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// M.V.79 /9 /2021 ()
38	BLAPL/0001007/2021	STATE OF ODISHA SAMIR KHAN VS	DEVASHIS PANDA VS	// BOLANGIR SADAR /30 /2021 ()
39	BLAPL/0001008/2021	STATE OF ODISHA BAIA @ BAIDHAR @ LAXMIDHAR MALLIK VS	SMRUTI RANJAN MOHAPATRA VS	// KENDRAPARA /237 /2020 ()
40	BLAPL/0001009/2021	STATE OF ODISHA SHARAT CHANDRA MALIK @ SARAT CHANDRA MALIK VS	RUPNATH KHARANA BEHERA VS	// SORO /335 /2019 ()
41	BLAPL/0001010/2021	STATE OF ODISHA BHIMA GAGARAI VS	ARIJEET MISHRA VS	// KALINGA NAGAR /115 /2020 ()
42	BLAPL/0001011/2021	STATE OF ODISHA ASHISH AGRAWAL VS	RAMESH AGARWAL VS	// AINTHAPALI /31 /2021 ()
43	BLAPL/0001012/2021	STATE OF ODISHA ULLASH CHANDRA MALLICK VS	B.P.MALLICK VS	// DARINGBADI /128 /2020 ()
44	BLAPL/0001013/2021	STATE OF ODISHA SHANKAR NAYAK VS	SAMUIT MOHANTY VS	// SEMILLIGUDA /112 /2020 ()
45	BLAPL/0001014/2021	STATE OF ODISHA UPENDRA NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// SEMILLIGUDA /112 /2020 () //

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46	BLAPL/0001015/2021	MADAN MUDULI VS STATE OF ODISHA	SAMVIT MOHANTY VS	KORAPUT SADAR /124 /2015 () //
47	BLAPL/0001016/2021	BISHNU KISAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KANDHEIGOLE /54 /2017 () //
48	BLAPL/0001017/2021	BIKI @ BIKASH NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /5 /2020 () //
49	CMAPL/0000020/2021	DR. BHAGABAT BEHERA VS STATE OF ODISHA	ADV VS	// () //
50	CMP/0000068/2021	SUNIL KUMAR MOHAPATRA VS SAMBIT KUMAR NAYAK	DEBARAJ MOHANTY VS	// () //
51	CMP/0000069/2021	ASHOK KUMAR PATRA VS SRIBATSA MOHAPATRA	SAMIR KUMAR MISHRA VS	// () //
52	CONTC/0000839/2021	HANSENS ORGANIZATION FOR PEOPLE EDUCATION (HOPE) VS R. SUBRAHMANYAM	ADV VS	// () //
53	CONTC/0000840/2021	JALADHAR RANASINGH VS DR.KANWAR VISHAL SINGH	ADV. VS	// () //
54	CONTC/0000841/2021	PURNA CHANDRA SAHOO VS NIRANJAN BEHERA	AMIT PRASAD BOSE VS	// () //
55	CONTC/0000842/2021	JASMINE PATTNAIK VS SASWATA MISHRA	ADV. VS	// () //
56	CONTC/0000843/2021	SANTANU KUMAR DAS VS SASWATA MISHRA	ADV. VS	// () //
57	CONTC/0000844/2021	BHAGABAN BISWAL	ADV	//

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		VS	VS	0
		SATYABRATA SAHU		//
58	CONTC/0000845/2021	AJAYA KUMAR DAS	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
59	CONTC/0000846/2021	SESHNAG PRADHAN	ADV	//
		VS	VS	0
		G. MATHI VATHANAN		//
60	CONTC/0000847/2021	HEMANTA KUMAR MAHANAND	ADV	//
		VS	VS	0
		G. MATHI VATHANAN		//
61	CONTC/0000848/2021	LOKANATH RANASINGH	ADV.	//
		VS	VS	0
		AJAY PRATAP SWAIN		//
62	CONTC/0000849/2021	NANDAN BARIK	NIRANJAN HOTA	//
		VS	VS	0
		PURNA CHANDRA NAIK		//
63	CONTC/0000850/2021	MANOJ KUMAR NAYAK	ADV	//
		VS	VS	0
		D.K.SINGH		//
64	CONTC/0000851/2021	NARESH CHANDRA BHANJA	ADV	//
		VS	VS	0
		ANU GARG		//
65	CONTC/0000852/2021	SK.SALLAUDIN	ADV	//
		VS	VS	0
		SUJATA PATRA		//
66	CONTC/0000853/2021	PRAMOD KISHORE SARANGI	ADV	//
		VS	VS	0
		SUSMITA SAHU		//
67	CONTC/0000854/2021	SURESH CHANDRA ADAB	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
68	CONTC/0000855/2021	LOKANATH NAHAK	ADV.	//
		VS	VS	0

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		SATYABRATA SAHOO		//
69	CONTC/0000856/2021	PRAMOD KUMAR MOHAPATRA VS	ADV VS	// 0
		SATYABRATA SAHOO		//
70	CONTC/0000857/2021	PRAVASINI DAS VS	AMIYA KUMAR PATTANAYAK VS	// 0
		BISHNUPADA SETHI		//
71	CONTC/0000858/2021	MANORANJAN JENA VS	BAIDHAR SAHOO VS	// 0
		PRAKASH CHANDRA BARIK		//
72	CONTC/0000859/2021	DEBENDRA KUMAR PANIGRAHI VS	ADV VS	// 0
		ANU GARG		//
73	CONTC/0000860/2021	NARESH CHANDRA BHANJA VS	ADV. VS	// 0
		ANU GARG		//
74	CONTC/0000861/2021	BIDYADHAR BISWAL VS	ADV VS	// 0
		BISHNUPAD SETHI		//
75	CONTC/0000862/2021	SANGRAM KISHORE DAS VS	ADV. VS	// 0
		BISHNUPAD SETHI		//
76	CONTC/0000863/2021	AJAY KUMAR SAHOO VS	ADV. VS	// 0
		SASWAT MISHRA		//
77	CONTC/0000864/2021	MANJUSHREE MUDULI VS	ADV VS	// 0
		ASHOK K.K.MEENA		//
78	CONTC/0000865/2021	PATITAPABAN DUTTA DASH VS	ADV. VS	// 0
		BISHNUPAD SETHI		//
79	CONTC/0000866/2021	GANESH SAHOO @ GANESWAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// 0
		RAJENDRA KUMAR PATTNAIK		//

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80	CONTC/0000867/2021	JHARU PATEL VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
81	CONTC/0000868/2021	JHARU PATEL VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
82	CONTC/0000869/2021	UPASU MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
83	CONTC/0000870/2021	CHAMARU MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
84	CONTC/0000871/2021	JALASAE MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
85	CONTC/0000872/2021	LOKANATH PATEL VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
86	CONTC/0000873/2021	UPASU MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
87	CONTC/0000874/2021	KUMARI BHOI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
88	CONTC/0000875/2021	GOBINDA MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
89	CONTC/0000876/2021	TIKMAN PATEL VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
90	CONTC/0000877/2021	TIKA MAJHI VS RAJENDRA KUMAR PATTNAIK	AKSHAYA KUMAR SAHOO VS	// 0 //
91	CONTC/0000878/2021	UPASU MAJHI	AKSHAYA KUMAR SAHOO	//

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		VS	VS	()
92	CONTC/0000879/2021	RAJENDRA KUMAR PATNAIK DHANSINGH MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	()
93	CONTC/0000880/2021	RAJENDRA KUMAR PATNAIK DEEPAK KUMAR MISTRY	G.K.NANDA	//
		VS	VS	()
94	CRLA/0000071/2021	SATYABRATA SAHOO ABHI @ MOHANTY DIGAL @ ABHI MOHANTY	AMULYA RATNA PANDA	RAIKIA /22 /2020
		VS	VS	()
95	CRLA/0000072/2021	STATE OF ODISHA BIMAL PRADHAN	AMULYA RATNA PANDA	PHULBANI TOWN /103 /2020
		VS	VS	()
96	CRLA/0000073/2021	STATE OF ODISHA HONDA ORAM	BISWAJIT NAYAK	BANDOMUNDA /110 /2019
		VS	VS	()
97	CRLMA/0000035/2021	STATE OF ODISHA SURENDRA KUMAR LENKA	SABYASACHI MISHRA	JATNI P.S. /288 /2020
		VS	VS	()
98	CRLMC/0000192/2021	STATE OF ODISHA CHAVA NEELIMA	SANDIPANI MISHRA	//
		VS	VS	/ /0
99	CRLMC/0000193/2021	UNION BANK OF INDIA MANUA @ MANOJ KUMAR ROUT	ARUN KUMAR BUDHIA	//
		VS	VS	/ /0
100	CRLMC/0000194/2021	STATE OF ODISHA SURA MOHAN GURU	PRAVASH CHANDRA JENA	//
		VS	VS	EOW,BHUBANESWAR /11 /2016
101	CRLMC/0000195/2021	STATE OF ORISSA DAMBURUDHAR SENAPATI	S.D.DAS	//
		VS	VS	GUNUPUR /13 /2021
102	CRLMC/0000196/2021	STATE OF ODISHA RAJENDRA SAHOO	SATYAJIT MOHAPATRA	//
		VS	VS	AGARAPADA /149 /2019
				()

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103	CRLMC/0000197/2021	STATE OF ODISHA RAJ KISHORE TRIPATHY VS	NIRANJAN MAHARANA VS	// ORIENT /6 /2021 ()
104	CRLMC/0000198/2021	STATE OF ODISHA GAJENDRA BARAL VS	KALI PRASAD MOHANTY VS	// BALANGA /137 /2019 ()
105	CRLMC/0000199/2021	STATE OF ODISHA JIBA BIKASH PARISAD VS	TIRTH KUMAR SAHU VS	// KHANDAPARA /168 /2020 ()
106	CRLMC/0000200/2021	STATE OF ODISHA PRASANTA KUMAR PATRA VS	DEVASHIS PANDA VS	// BADAGODA P.S. /272 /2020 ()
107	CRLMC/0000201/2021	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	B.M.SARANGI VS	// SAHADEV KHUNTA /244 /2014 ()
108	CRLMC/0000202/2021	STATE OF ODISHA DIPTI RANJAN PATTANAIK @ NAYAK VS	KARTIK CHANDRA MOHANTY VS	// MANCHESWAR P.S. /4122 /2013 ()
109	CRLMC/0000203/2021	STATE OF ODISHA KANAKALATA PANDA VS	SAMVIT MOHANTY VS	// KORAPUT SADAR /93 /2019 ()
110	CRLMP/0000241/2021	STATE OF ORISSA ANNAPURNA MOHANTY VS	NAPOLEON SAHANI VS	// / /0 ()
111	CRLMP/0000242/2021	STATE OF ODISHA BAPI MAHABHOI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
112	CRLMP/0000243/2021	STATE OF ODISHA UPENDRA KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
113	CRLMP/0000244/2021	STATE OF ODISHA KAMAL AGARWAL VS STATE OF ODISHA	SARADA P. SARANGI VS	// / /0 () //

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114	CRLMP/0000245/2021	SHYAM SUNDAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 0 //
115	CRLMP/0000246/2021	SUNIL JAGDALA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //
116	CRLMP/0000247/2021	ARCHANA PATTANAİK VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	/ /0 0 //
117	CRLMP/0000248/2021	NARAHARI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //
118	CRLMP/0000249/2021	DR. SUNIL KUMAR RATH VS CENTRAL BUREAU OF INVESTIGATION,CBI,BBSR	VS	/ /0 0 //
119	CRLMP/0000250/2021	BIPINA NAYAK @ NAIK VS STATE GOVT.,BBSR	RAKESH KUMAR ROUSTRAY VS	/ /0 0 //
120	CRLMP/0000251/2021	MINA KANDI VS SUPERINTENDENT OF POLICE,PURI	SAMIR KUMAR MISHRA VS	/ /0 0 //
121	CRLMP/0000252/2021	BIPINA NAYAK @ NAIK VS STATE GOVT.,BBSR	RAKESH KUMAR ROUSTRAY VS	/ /0 0 //
122	CRLREV/0000049/2021	SULOCHANA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /132 /2019 0 //
123	LAA/0000002/2021	MAHENDRA SWAIN VS COLLECTOR,CUTTACK	PRAVAT RANJAN SUTAR VS	// 0 //
124	LAA/0000003/2021	DAMODAR NAYAK VS COLLECTOR, CUTTACK	PRAVAT RANJAN SUTAR VS	// 0 //
125	LAA/0000004/2021	KRUSHNA CHANDRA NAYAK	PRAVAT RANJAN SUTAR	//

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		VS	VS	0
126	LAA/0000005/2021	COLLECTOR,CUTTACK DIBYASINGHA NAYAK	PRAVAT RANJAN SUTAR	//
		VS	VS	0
127	LAA/0000006/2021	COLLECTOR, CUTTACK UTTAMANANDA NAYAK	PRAVAT RANJAN SUTAR	//
		VS	VS	0
128	MACA/0000069/2021	COLLECTOR, CUTTACK NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
129	MACA/0000070/2021	JAYANTA OJHA THE SR. D.M.,ORIENTAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	0
130	OTAPL/0000001/2021	PARBATI RANA THE COMMISSIONER,GST AND CENTRAL EXCISE	RISHI DHESHYAM CHIMANKA(SENIOR STANDING COUNSEL)	//
		VS	VS	0
131	RSA/0000012/2021	M/S. TRL KROSAKI REFRACTORIES LTD. SUSANTA KUMAR BISWAL	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
132	RVWPET/0000032/2021	JATINDRA NATH RAY STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
133	RVWPET/0000033/2021	JYOTCHNA RANI RAJAGURU K. LALITENDU KUMAR	ADV	//
		VS	VS	0
134	RVWPET/0000034/2021	UNION OF INDIA M/S.ROURKELA STEEL PLANT, STEEL AUTHORITY OF INDIA	BURGOPINDRA NANDA(SENIOR ADV.)	//
		VS	VS	0
135	RVWPET/0000035/2021	UNION OF INDIA SURJIT SINGH MAKHIJA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
136	RVWPET/0000036/2021	COLLECTOR AND DISTRICT MAGISTRATE UNION OF INDIA	ADV.	//
		VS	VS	0

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137	TRP(C)/0000038/2021	RAJAN SURI DEEPTIMAYEE BEHERA VS JITENDRA BEHERA	ARIJEET MISHRA VS	// // ()
138	TRPCRL/0000009/2021	SAMIR KUMAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	SHERAGADA /50 /2010 ()
139	WA/0000138/2021	STATE OF ODISHA VS SAKIL AHMEDD	SENIOR STANDING COUNSEL (S AND ME) VS	// ()
140	WA/0000139/2021	STATE OF ODISHA VS PABITRA MOHAN BARIK	SENIOR STANDING COUNSEL (S AND ME) VS	// ()
141	WA/0000140/2021	ANAPATRA @ AGABADU MANGUNI DORA @ BILAKHUMBAR BEHERA 1 VS STATE OF ODISHA	BILAKHUMBAR BEHERA VS	// ()
142	WA/0000141/2021	STATE OF ODISHA VS SAGARIKA MOHANTY	ADDL. GOVT. ADV. VS	// ()
143	WA/0000142/2021	STATE OF ODISHA VS MAHESWAR ROUT	ADDL.GOVT.ADVOCATE VS	// ()
144	WP(C)/0004672/2021	GANDHARB SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
145	WP(C)/0004673/2021	SUNARAM MAJHI VS STATE OF ODISHA	MANAS PATI VS	// ()
146	WP(C)/0004674/2021	MANORAMA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
147	WP(C)/0004675/2021	PRAHALLAD DAS VS THE AUTHORISED OFFICER(NESCO)	SUBHRANSU BHUSAN MOHANTY VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0004676/2021	SUSHANT KUMAR UPADHYAYA VS THE AUTHORISED OFFICER(NESCO)	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
149	WP(C)/0004677/2021	PURNA CHANDRA ROUT VS THE AUTHORISED OFFICER(NESCO)	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
150	WP(C)/0004678/2021	PRAVAKAR JENA VS STATE OF ODISHA	NAPOLEON SAHANI VS	// 0 //
151	WP(C)/0004679/2021	RABI NARAYAN DAS VS STATE OF ODISHA	NAPOLEON SAHANI VS	// 0 //
152	WP(C)/0004680/2021	AJIT KUMAR SUBUDHI VS LAND ACQUISITION OFFICER, PURI COLLECTORATE	GOPINATH MISHRA VS	// 0 //
153	WP(C)/0004681/2021	MANAS RANJAN PATTNAIK VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	RASHMIKANTA MAHALIK VS	// 0 //
154	WP(C)/0004682/2021	KHETRABASI MISHRA VS JOINT COMMNR., LR AND S, ODISHA	KSHIROD KUMAR PANIGRAHI VS	// 0 //
155	WP(C)/0004683/2021	THE NEW INDIA ASSURANCE CO. LTD. VS PITABAS PRADHAN	PRASANNA KUMAR PANDA VS	// 0 //
156	WP(C)/0004684/2021	BIBHUTI BHUSAN CHAMPATIRAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
157	WP(C)/0004685/2021	ULLIPI BEHERA VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
158	WP(C)/0004686/2021	M/S. LEKCON INFRASTRUCTURE PVT. LTD. VS UNION OF INDIA	N.SAHANI VS	// 0 //
159	WP(C)/0004687/2021	JAGANNATH DIXIT	HEMANTA KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0004688/2021	PANCHANAN SAHOO	APARESH BHOI	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
161	WP(C)/0004689/2021	SHAHAZADA HANIF	RASHMIKANTA MAHALIK	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY		//
162	WP(C)/0004690/2021	SUDHAKAR JENA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0004691/2021	THE AGM(PL) IR AND R, ROURKELA STEEL PLANT	BIJAY DASMOHAPATRA	//
		VS	VS	0
		THE GENERAL SECY., STEEL EMPLOYEES ASSOCIATION		//
164	WP(C)/0004692/2021	SRIKANTA SAHU	PARTHA SARATHI NAYAK	//
		VS	VS	0
		THE DIST. JUDGE, DHENKANAL		//
165	WP(C)/0004693/2021	FAGUNU SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0004694/2021	SANJUKTA SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0004695/2021	RABI NARAYAN MEHER	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0004696/2021	GOPINATH JEW R.M.C. DAMANA HAT BYABANIPAL	ANAND PRASAD TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0004697/2021	DILIP KUMAR SWAIN	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0004698/2021	SANKIRTAN BISHI	KULADA NANDA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004699/2021	STATE OF ODISHA M/S. THAKUR TRANSPORT VS	S.K.SAMAL VS	// // 0
172	WP(C)/0004700/2021	STATE OF ODISHA DR. IPSITA MISHRA VS	BISWARANJAN MAHARATHA VS	// // 0
173	WP(C)/0004701/2021	SECY.HEALTH AND FAMILY WELFARE DEPT M/S. THAKUR TRANSPORT VS	S.K.SAMAL VS	// // 0
174	WP(C)/0004702/2021	STATE OF ODISHA BIVAS RAY VS	CHITTA RANJAN PATTNAIK VS	// // 0
175	WP(C)/0004703/2021	STATE OF ODISHA HDFC BANK LTD. VS	RAJJEET ROY VS	// // 0
176	WP(C)/0004704/2021	STATE TRANSPORT AUTHORITY DR.DEBASISH PATRA VS	BISWARANJAN MAHARATHA VS	// // 0
177	WP(C)/0004705/2021	SECY. HEALTH AND FAMILY WELFARE DEPT. SRIKANTA PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
178	WP(C)/0004706/2021	STATE OF ODISHA TANKADHAR BISWAL VS	V.NARASINGH VS	// // 0
179	WP(C)/0004707/2021	STATE OF ODISHA CHUDAMANI MAHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
180	WP(C)/0004708/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV'T ADVOCATE VS	// // 0
181	WP(C)/0004709/2021	SAILENDRA KUMAR SAMAL GANDHI PRADHAN VS	M.M.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004710/2021	HARMINDER SINGH VS R.T.O., BBSR 1	CHANDAN MISHRA VS	// 0 //
183	WP(C)/0004711/2021	M/S. KRSNAA DIAGNOSTICS PVT. LTD. VS HEALTH AND FAMILY WELFARE DEPT.	MANU MAHESWARI VS	// 0 //
184	WP(C)/0004712/2021	SIRISH CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
185	WP(C)/0004713/2021	M/S HUMARA MULTI ENERGY CORPORATION VS CHEIF GENERAL MANAGER IDCO TOWERS	BIJAYA KUMAR MOHANTY VS	// 0 //
186	WP(C)/0004714/2021	GANGADHAR DALEI VS R.T.O., NAYAGARH	CHANDAN MISHRA VS	// 0 //
187	WP(C)/0004715/2021	SANJAYA KETAN NAYAK VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
188	WP(C)/0004716/2021	BABULI JENA VS R.T.O., BHUBANESWAR	CHANDAN MISHRA VS	// 0 //
189	WP(C)/0004717/2021	BABULI JENA VS R.T.O., BHUBANESWAR	CHANDAN MISHRA VS	// 0 //
190	WP(C)/0004718/2021	LALBIHARI PRADHAN VS R.T.O., SAMBALPUR	CHANDAN MISHRA VS	// 0 //
191	WP(C)/0004719/2021	BHARAT DUTT VISWAKARMA VS R.T.O., ROURKELA	CHANDAN MISHRA VS	// 0 //
192	WP(C)/0004720/2021	PADMABATI GIRI VS R.T.O., KEONJHAR	CHANDAN MISHRA VS	// 0 //
193	WP(C)/0004721/2021	ALOK RANJAN BEDBAK	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004722/2021	SABNAM SAHIN	DURGA PRASAD JENA	//
		VS	VS	0
		TAHASILDAR, CUTTACK SADAR		//
195	WP(C)/0004723/2021	NARESH CHANDRA MAHAKUD	PRABODH CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0004724/2021	DUKHANASANA DAS	TAPAN KUMAR KAMILA	//
		VS	VS	0
		SUB COLLECTOR, JHARSUGUDA		//
197	WP(C)/0004725/2021	AMBIKA PARIDA	NRUSINGHA CHARAN ROUT	//
		VS	VS	0
		BM, FUTURE GENERALI INDIA LIFE INSURANCE COMPANY LTD.		//
198	WP(C)/0004726/2021	SANUMATI MAJHI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004727/2021	BRAJA PUTEI	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004728/2021	MANISH SAHU	A.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004729/2021	ATUL SAML	A.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004730/2021	MANA RANJAN ROUT	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004731/2021	RKD INFRASTRUCTURE PVT. LTD.	ASHWINI KUMAR DAS	//
		VS	VS	0
		TAHASILDAR, TALCHER		//
204	WP(C)/0004732/2021	SURENDRA KANHAR	SANGRAM RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004733/2021	STATE OF ODISHA SRINIBAS SARANGI VS	NILAKANTHA JUJHARSINGH VS	// // 0
206	WP(C)/0004734/2021	STATE OF ODISHA BENGULI BEHERA VS	RAJKISHOR SWAIN VS	// // 0
207	WP(C)/0004735/2021	BLOCK DEVELOPMENT OFFICER MAGUNI PATI VS	DINABANDHU NAYAK VS	// // 0
208	WP(C)/0004736/2021	THE COMMISSIONER CONSOLIDATION AND SETTLEMENT,BOARD OF REVENUE TRILOCHAN BADHEI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
209	WP(C)/0004737/2021	COLLECTOR AND DM, SUNDARGARH BHABAGRAHI SAHOO VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
210	WP(C)/0004738/2021	STATE OF ODISHA PRAVATI MOHANTY VS	NEELAKANTHA PANDA VS	// // 0
211	WP(C)/0004739/2021	STATE OF ODISHA BHABAGRAHI SAHOO VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
212	WP(C)/0004740/2021	STATE OF ODISHA KRUSHNA CHANDRA KAMALA VS	NEELAKANTHA PANDA VS	// // 0
213	WP(C)/0004741/2021	STATE OF ODISHA ARATI MALLIK VS	UDIT RANJAN JENA VS	// // 0
214	WP(C)/0004742/2021	STATE OF ODISHA RAMESH CHANDRA PRUSTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0004743/2021	STATE OF ODISHA KRUSHNA CHANDRA KAMALA VS	NEELAKANTHA PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004744/2021	KRUSHNA CHANDRA KAMALA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
217	WP(C)/0004745/2021	SODAMINI BABU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
218	WP(C)/0004746/2021	JYOSTNA TANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
219	WP(C)/0004747/2021	LAXMI PRIYA BOHIDAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	WP(C)/0004748/2021	BANDITA ROUSTRAY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
221	WP(C)/0004749/2021	TULESWAR PASAYAT VS THE COLLECTOR CUM LAND ACQUISITION OFFICER	SURESH KUMAR JENA VS	// 0 //
222	WP(C)/0004750/2021	SUNANDA BERIHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	WP(C)/0004751/2021	SUNITA PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
224	WP(C)/0004752/2021	SNIGDHARANI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
225	WP(C)/0004753/2021	SACHHABKANTA VATRA VS STATE OF ODISHA	ANTARYAMI SWAIN VS	// 0 //
226	WP(C)/0004754/2021	PRASANTA SAGAR MOHANTY VS GOVT. OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// 0 //
227	WP(C)/0004755/2021	DURYODHAN BEHERA	AKSHYANGSHU SE. NANDY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004756/2021	BIJAY KUMAR BEHERA	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004757/2021	MAHENDRA KUMAR KUNDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004758/2021	SOMENATH PATNAIK	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
231	WP(C)/0004759/2021	MANMOHAN PRADHAN	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004760/2021	PRAMOD KU. BEHERA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCITIES, ODISHA		//
233	WP(C)/0004761/2021	BAIDYANATH MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004762/2021	NARENDRA SAMAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004763/2021	BHAGIRATHI PRADHAN	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004764/2021	DEBARCHAN PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004765/2021	K.RABANAMA@ K.RABANA	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004766/2021	JYOTIRMAYEE BEHERA	AKSHYANSHU SEKHAR NANDY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004767/2021	STATE OF ODISHA SUPRAVA BEHERA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
240	WP(C)/0004768/2021	STATE OF ODISHA DEEPAK BEHERA VS	BISWAJIT NAYAK VS	// // 0
241	WP(C)/0004769/2021	STATE OF ODISHA BHUBAN DANDASENA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
242	WP(C)/0004770/2021	STATE OF ODISHA SUSHANTA SINGH VS	SAROJ KUMAR MISHRA VS	// // 0
243	WP(C)/0004771/2021	STATE OF ODISHA KESHABA BANCHHOR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
244	WP(C)/0004772/2021	STATE OF ODISHA JENA MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
245	WP(C)/0004773/2021	STATE OF ODISHA RAJAT KUMAR DUTTA VS	PURUSOTTAM CHULI VS	// // 0
246	WP(C)/0004774/2021	STATE OF ODISHA HEMA DHARUA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
247	WP(C)/0004775/2021	STATE OF ODISHA ISWAR BEHERA VS	DINESH KUMAR PANDA VS	// // 0
248	WP(C)/0004776/2021	STATE OF ODISHA SURESH CHANDRA MAHARANA VS	KSHETRABASI MOHANTY VS	// // 0
249	WP(C)/0004777/2021	CHAIRMAN CUM MANAGING DIRECTOR, BANK OF INDIA, MUMBAI BHABISH NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004778/2021	STATE OF ODISHA VS CHODHURY JIBANANANDA SAHU	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
251	WP(C)/0004779/2021	RAJESH RANJAN PADHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
252	WP(C)/0004780/2021	NARAYAN MANTRY VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
253	WP(C)/0004781/2021	MARAKANDA DHARUA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
254	WP(C)/0004782/2021	BASANTA KU. BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
255	WP(C)/0004783/2021	LINGARAJ NATH VS COLLECTOR, BOUDH	PRASHANTA KUMAR NAYAK VS	// 0 //
256	WP(C)/0004784/2021	RAGHUNATH MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
257	WP(C)/0004785/2021	SASHI MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0004786/2021	NALINIKANTA MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	WP(C)/0004787/2021	MALATI RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0004788/2021	NUTAN RAY@ GOCHHAYAT VS PANKAJ KUMAR GOCHHAYAT	KARUNAKAR RATH VS	// 0 //
261	WP(C)/0004789/2021	SRIDHAR GOUD	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0004790/2021	BASANTINATH DUTTA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0004791/2021	NIRAKAR BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0004792/2021	SRIKANTA KUMAR PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0004793/2021	NATHU@NATHURAM MANGARAJ	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0004794/2021	SIBA CHARAN MOHAPATRA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0004795/2021	SANJAY KUMAR SINHA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004796/2021	SOMANATH MANGARAJ	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004797/2021	RADHIKA HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0004798/2021	DEBENDRA RAUT	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0004799/2021	MADHU MEHER	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004800/2021	LOKANATH PARIDA	ARUN KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004801/2021	STATE OF ODISHA KULAMANI MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
274	WP(C)/0004802/2021	STATE OF ODISHA UNION OF INDIA VS	UDIT RANJAN JENA VS	// // 0
275	WP(C)/0004803/2021	DHARMANANDA PRUSTY KRUPA SAMRATH VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
276	WP(C)/0004804/2021	STATE OF ODISHA SUNIL KUMAR DASH VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
277	WP(C)/0004805/2021	STATE OF ODISHA PURUSOTTOM SAHU VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
278	WP(C)/0004806/2021	STATE OF ODISHA RAJA KISHORE ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
279	WP(C)/0004807/2021	STATE OF ODISHA AMIYA KUMAR PRADHAN VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
280	WP(C)/0004808/2021	STATE OF ODISHA RAJA KISHORE ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
281	WP(C)/0004809/2021	STATE OF ODISHA MANASI SAHU VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
282	WP(C)/0004810/2021	STATE OF ODISHA RAJA KISHORE ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
283	WP(C)/0004811/2021	STATE OF ODISHA RAJA KISHORE ROUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004812/2021	SATYANARAYAN NANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
285	WP(C)/0004813/2021	MANINI DARUAN VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
286	WP(C)/0004814/2021	DR. RAJENDRA KUMAR DASH VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
287	WP(C)/0004815/2021	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
288	WP(C)/0004816/2021	SAILABALA MEHER VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
289	WP(C)/0004817/2021	MANORAMA DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
290	WP(C)/0004818/2021	AMULYA PANIGRAHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
291	WP(C)/0004819/2021	TRILOCHAN SAHU VS DEPUTY REGISTRAR, OAT, CUTTACK	SUBHADUTTA ROUSTRAY VS	// 0 //
292	WP(C)/0004820/2021	KRUTIBAS MATARI VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
293	WP(C)/0004821/2021	DR. PRAKASH BHADURY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
294	WP(C)/0004822/2021	HRUDANANDA MEHER VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
295	WP(C)/0004823/2021	SUBASHIS SAHOO	GOURI MOHANRATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004824/2021	GITANJALI DAS @ GITAMANI MOHANTY	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004825/2021	RANJIT KUMAR PANIGRAHI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004826/2021	SURYAKANTI MAHAKHUD	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004827/2021	SMC OF RANI JANAKI GOVT.GIRLS SCHOOL, KUNDARA, KUNDAKUNDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004828/2021	RABIRANJAN SHARMA	KUNALKUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004829/2021	SANTOSH KUMAR SENAPATI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004830/2021	ADITYA MOHAN SINGH DEO	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004831/2021	SANTOSH KUMAR SENAPATI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0004832/2021	RANJIT KUMAR PANIGRAHI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004833/2021	RAJA BIRENDRA SINGH PADHI	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004834/2021	RANJIT KUMAR PANIGRAHI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0004835/2021	STATE OF ODISHA UNION OF INDIA VS	UDIT RANJAN JENA VS	// // 0
308	WP(C)/0004836/2021	SATYA PRAKASH PARIDA SANKARSANA SETHI VS	SUKANTA KUMAR NAYAK VS	// // 0
309	WP(C)/0004837/2021	STATE OF ODISHA SANTOSH KUMAR SENAPATI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
310	WP(C)/0004838/2021	STATE OF ODISHA ACHYUTANANDA ROUSTRAY VS	LALIT KUMAR MAHARANA VS	// // 0
311	WP(C)/0004839/2021	TPCODL BISWAJIT DASH VS	SUPRIYA PATRA VS	// // 0
312	WP(C)/0004840/2021	UNION OF INDIA M/S. AJAX PETRO VS	KAJAL SAHOO VS	// // 0
313	WP(C)/0004841/2021	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL VS	// // 0
314	WP(C)/0004842/2021	SURYA NARAYAN SETHI PRASANTA KUMAR DASH VS	SARATHI JYOTI MOHANTY VS	// // 0
315	WP(C)/0004843/2021	ARCHITA DASH NARAYAN BEHERA VS	SUPRIYA PATRA VS	// // 0
316	WP(C)/0004844/2021	UNION OF INDIA KAPILA CHANDRA MALLICK VS	SAPAN KUMAR PAL VS	// // 0
317	WP(C)/0004845/2021	STATE OF ODISHA UMESH CHANDRA BEHERA VS	SAPAN KUMAR PAL VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0004846/2021	MANGAN KHAMARI VS RAJNIKANTA MAHAKUR	DWARIKA PRASAD MOHANTY VS	// 0 //
319	WP(C)/0004847/2021	TECH MECH ORISSA VS ADMINISTRATOR, BELPAHAR MUNICIPALITY	SUMANTA KU. NAYAK VS	// 0 //
320	WP(C)/0004848/2021	STATE OF ODISHA VS NILAMANI BEHERA	SENIOR STANDING COUNSEL VS	// 0 //
321	WP(C)/0004849/2021	SURENDRA KUMAR PANI VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
322	WP(C)/0004850/2021	KAILASH BEHERA VS STATE OF ODISHA	SAILESH NARAYAN BISWAL VS	// 0 //
323	WP(C)/0004851/2021	CHITTARANJAN DAS VS THE VICE CHANCELLOR, UTKAL UNIVERSITY	VS	// 0 //
324	WP(C)/0004852/2021	MURALIDHAR PANDA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
325	WP(C)/0004853/2021	SRINIBASH NANDA VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
326	WP(C)/0004854/2021	BISWANATH NAYAK VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
327	WP(C)/0004855/2021	KANCHANA MALA SIKHA VS THE MANAGER, INDIAN OIL CORP. LTD.	SANTOSH KUMAR NANDA VS	// 0 //
328	WP(C)/0004856/2021	STATE OF ODISHA VS NIRODA KUMAR SASMAL	SENIOR STANDING COUNSEL VS	// 0 //
329	WP(C)/0004857/2021	DEEPAK KUMAR MISTRY	G.K.NANDA	//

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		VS	VS	0
		SATYABRATA SAHOO		//
330	WP(C)/0004858/2021	JABIR SINGH	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0004859/2021	MANAS KISHORE MOHANTY	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0004860/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL	//
		VS	VS	0
		AJAYA KUMAR RAUT		//
333	WP(C)/0004861/2021	SANTOSH KUMAR SAHOO	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0004862/2021	SASHI BHUSAN MISHRA	SM.BARAKATULLAH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0004863/2021	POTULU BHAIKAV RAO	UMESH CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0004864/2021	TRILOCHAN MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0004865/2021	GANGULI PRADHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0004866/2021	NAROTTAM SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0004867/2021	KANAK DURGA SELF HELP GROUP,GANJAM	SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
340	ABLAPL/0001649/2021	DHARANI @ DHARANIDHARA DAS	AJIT CHANDRA MOHAPATRA	SALIPUR /10 /2021
		VS	VS	0

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352	ABLAPL/0001661/2021	JUGALA SAHOO @ SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /366 /2020 () //
353	ABLAPL/0001662/2021	MD MUJHAPHUR KHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	JAJPUR SADAR /206 /2018 () //
354	ABLAPL/0001663/2021	PRAVAT DASH VS STATE OF ODISHA	BISHNU BRATA SINGH VS	NANDIPADA /170 /2020 () //
355	ABLAPL/0001664/2021	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /1 /2021 () //
356	ABLAPL/0001665/2021	SURENDRA NARAYAN RAY VS STATE OF ODISHA	PRATIK DASH VS	DELANGA /70 /2017 () //
357	ABLAPL/0001666/2021	TAPAS RANJAN JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NIRAKARPUR /24 /2021 () //
358	ABLAPL/0001667/2021	MANOJ KUMAR MALIK @ JITENDRA MALIK @ ABHIRAM SWAIN VS STATE OF ODISHA	ABHIRAM SWAIN VS	DHARMASALA /499 /2020 () //
359	ABLAPL/0001668/2021	S. SURYA NARAYAN PATRO VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	BADABAZAR /22 /2021 () //
360	ABLAPL/0001669/2021	RAMESH GOUDA VS STATE OF ODISHA	M.M.SWAIN VS	GUNUPUR /13 /2021 () //
361	ABLAPL/0001670/2021	PINKU @ PINKU PRASAD MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /3 /2020 () //
362	ABLAPL/0001671/2021	MANOJ DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /33 /2021 () //
363	ABLAPL/0001672/2021	ARCHANA DEVI PAL	PARTHA SARATHI NAYAK	JHARSUGUDA /269 /2019

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		VS	VS	()
364	ABLAPL/0001673/2021	STATE OF ODISHA MUNA @ PAPU NAIK	ARUN KUMAR DAS (1)	// BANARAPAL /139 /2019
		VS	VS	()
365	ABLAPL/0001674/2021	STATE OF ODISHA KUMARESH RATH	R.K.SAMANTA SINGHAR	// BARAMBA /20 /2021
		VS	VS	()
366	ABLAPL/0001675/2021	STATE OF ODISHA HIMANSU SEKHAR KABI	SITIKANT MISHRA	// JATNI P.S. /17 /2021
		VS	VS	()
367	ABLAPL/0001676/2021	STATE OF ODISHA DILLIP KUMAR PRADHAN	BIJAYA KUMAR SAHOO	// NAYAGARH /1 /2021
		VS	VS	()
368	ABLAPL/0001677/2021	STATE OF ODISHA DHARANI NAIK	SURESH KUMAR JENA	// KANDHEIGOLE /230 /2020
		VS	VS	()
369	ABLAPL/0001678/2021	STATE OF ODISHA PRAFULLA MALLIK	PRASANNA KUMAR MISHRA	// KAMAKHYANAGAR /22 /2021
		VS	VS	()
370	ABLAPL/0001679/2021	STATE OF ODISHA ARAKHITA BEHERA	BIBIN KUMAR NAYAK	// BALANGA /23 /2021
		VS	VS	()
371	ABLAPL/0001680/2021	STATE OF ODISHA SATYABADI MOHAPATRA	RAJENDRA NARAYAN ROUT	// BAISINGA /208 /2020
		VS	VS	()
372	ABLAPL/0001681/2021	STATE OF ODISHA RIYAJAT KHAN @ RAJU KHAN @ RAJU	BISHNU PRASAD PRADHAN	// BALANGA /163 /2019
		VS	VS	()
373	ABLAPL/0001682/2021	STATE OF ODISHA PANCHANAN MOHANTY	SUJATA JENA	// KUJANGA /30 /2021
		VS	VS	()
374	ABLAPL/0001683/2021	STATE OF ODISHA PABITRA KUMAR DASH @ KUNA	BHAGABAT PRASAD RATH	// AIR FIELD P.S. /35 /2021
		VS	VS	()

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375	ABLAPL/0001684/2021	STATE OF ODISHA SOUMYARANJAN SATAPATHY @ LIPUN VS	BISWA PRAKASH DHAL VS	// MAHILA P.S.(BBSR) /33 /2020 ()
376	ABLAPL/0001685/2021	STATE OF ODISHA JAYANTI SAHOO VS	SOUMYA RANJAN DAS VS	// BARAMBA /4 /2021 ()
377	ABLAPL/0001686/2021	STATE OF ODISHA ARUN KUMAR NAYAK @ PAPPY @ PAPI VS	SUNIL KUMAR PANDA VS	// K.BALANG /79 /2020 ()
378	ABLAPL/0001687/2021	STATE OF ODISHA BHAGIRATHI SAHOO VS	AKSHAYA KUMAR SAHOO VS	// BANARAPAL /46 /2021 ()
379	ABLAPL/0001688/2021	STATE OF ODISHA ARUN CHANDRA SAHOO VS	BIKRAM KESHARI BAL VS	// SALIPUR /272 /2018 ()
380	ABLAPL/0001689/2021	STATE OF ODISHA CHINMAYA SAHOO VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /13 /2021 ()
381	ABLAPL/0001690/2021	STATE OF ODISHA RAJ KISHORE NAHAK VS	SURYAKANTA DASH VS	// RAMBHA (KHALLIKOTE) /28 /2021 ()
382	ABLAPL/0001691/2021	STATE OF ODISHA KUSHADHWAJA MALLICK @ AJAYA VS	BIBHUTI BHUSAN SWAIN VS	// NIKIRAI /163 /2017 ()
383	ABLAPL/0001692/2021	STATE OF ODISHA J.BHAGABAN PATRA VS	SURYAKANTA DASH VS	// RAMBHA (KHALLIKOTE) /28 /2021 ()
384	ABLAPL/0001693/2021	STATE OF ODISHA SNIGDHA MANJARI MALLICK VS	SITIKANT MISHRA VS	// JATNI P.S. /17 /2021 ()
385	ABLAPL/0001694/2021	STATE OF ODISHA DR. HITAKANSHI PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	// AMBABHONA /11 /2021 () //

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386	ABLAPL/0001695/2021	MUNMUN GANGULY VS STATE OF ODISHA	SITIKANT MISHRA VS	JATNI P.S. /17 /2021 () //
387	ABLAPL/0001696/2021	SANTILATA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /157 /2019 () //
388	ABLAPL/0001697/2021	BRAJA KISHORE SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KUMBHARAPARA /27 /2021 () //
389	ABLAPL/0001698/2021	BIJAYA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /133 /2019 () //
390	ABLAPL/0001699/2021	MD. SAHANAWAZ HUSSAIN @ MAHAMMAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /16 /2021 () //
391	ABLAPL/0001700/2021	SULOCHANA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	BARANGA /23 /2021 () //
392	ABLAPL/0001701/2021	KRUSHNA PRASAD PATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA (BERHAMPUR) /16 /2021 () //
393	ABLAPL/0001702/2021	DEBAKI PATRA @ MOHAPATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BARIPADA TOWN /864 /2020 () //
394	ABLAPL/0001703/2021	BISWAJIT DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	MAHANGA /14 /2021 () //
395	ABLAPL/0001704/2021	RABINDRA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	DERABIS /14 /2021 () //
396	ABLAPL/0001705/2021	HAREKRUSNA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /26 /2021 () //
397	ABLAPL/0001706/2021	CHINMAYA @ CHINU	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /7 /2021

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001707/2021	MADHABA KHOSLA @ KHAMBA	BISWAJIT RANJAN TRIPATHY	LAXMIPUR /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001708/2021	PRAFULA CHANDRA PATRO @ PRAFULLA CHANDRA PATRO	CHANDRAKANTH MARYA	TOMANDO /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001709/2021	MAHAMMAD NASURLLA @ MD. NASRLLA	PRADEEPTA KUMAR MOHANTY	GONDIA /41 /2017
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001710/2021	KISHORE CHANDRA PANDA	CHANDRALEKHA RAY	PATKURA /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001711/2021	SARAT BHOI	JANGYA PRAKASH PARIDA	JODAPADAR /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001712/2021	KABITA BHOI	JANGYA PRAKASH PARIDA	JODAPADAR /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001713/2021	BHAGIRATHI BHOI@BHAGIRATHI DAS	JANGYA PRAKASH PARIDA	JODAPADAR /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001714/2021	MANAS KUMAR JENA	JAYAKRISHNA MOHAPATRA	BHADRAK RURAL /689 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001715/2021	A.H. MALIDA @ ABDUL HANIF MALIDA	PRANAB RANJAN CHHATOI	DHAULI PS /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001716/2021	SARAT SUNDARAY @ SARAT KUMAR SUNDARAY	MANORANJAN ACHARYA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001717/2021	KUNI DEI @ SAHU	SUSANTA KUMAR TRIPATHY	BARIPADA SADAR /12 /2021
		VS	VS	()

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409	ABLAPL/0001718/2021	STATE OF ODISHA UDDHAB KHATUA VS	SAMIR KUMAR MISHRA VS	// KONARK /12 /2021 ()
410	ABLAPL/0001719/2021	STATE OF ODISHA PAPPU RAY @ PAPPU YADAV VS	SOUMYA RANJAN DAS VS	// PLANTSITE /17 /2021 ()
411	ABLAPL/0001720/2021	STATE OF ODISHA ANANTA KUMAR MACHHUA @ MANI MACHHUA VS	CHINMAYA NANDA PATTANAIAK VS	// RANPUR /243 /2016 ()
412	ABLAPL/0001721/2021	STATE OF ODISHA BAPUNI NAIK @ NAYAK VS	CHINMAYA MOHANTY VS	// MANGALA BAG /297 /2020 ()
413	ABLAPL/0001722/2021	STATE OF ODISHA SIBDEV SINGH VS	SANTOSH KUMAR NANDA VS	// BHAWANIPATNA TOWN /38 /2021 ()
414	ABLAPL/0001723/2021	STATE OF ODISHA AMARJEET PANDA VS	NIRUPAMA SINGH VS	// PARADEEP LOCK /28 /2021 ()
415	ABLAPL/0001724/2021	STATE OF ODISHA GOURA CHADRA BISOYI VS	JYOTIRMAYA SAHOO VS	// BUGUDA /45 /2021 ()
416	ABLAPL/0001725/2021	STATE OF ODISHA SANKAR NAYAK VS	LALITENDU MISHRA VS	// NARASINGHPUR /2 /2021 ()
417	ABLAPL/0001726/2021	STATE OF ODISHA SUNITA BISOYI VS	JYOTIRMAYA SAHOO VS	// BUGUDA /45 /2021 ()
418	ABLAPL/0001727/2021	STATE OF ODISHA UMESH CHANDRA BEHERA VS	BIDYALOK MOHAPATRA VS	// TALCHER TOWN /31 /2021 ()
419	ABLAPL/0001728/2021	STATE OF ODISHA HAREKRUSHNA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// SALIPUR /20 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001729/2021	ANIL KUMAR NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /435 /2020 0 //
421	WPC(OA)/0001203/2017	GANGADHAR TRIPATHY VS EIC-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA	M/S M. PRATAP VS	// 0 //
422	WPC(OA)/0001236/2017	AKHAYA KUMAR CHHOTARAYA VS SECRETARY, R.D. DEPARTMENT, ODISHA	M/S M. PRATAP VS	// 0 //
423	WPC(OA)/0001859/2016	KRUSHNA CHANDRA MALL VS SECRETARY, LAW DEPARTMENT, ODISHA	M/S LAXMIDHAR DASH VS	// 0 //
424	WPC(OAC)/0000207/2016	SK. SIRAJUDDIN VS STATE OF ORISSA	MANOJ KUMAR KHUNTIA VS	// 0 //
425	WPC(OAC)/0000759/2009	GAYADHAR MISHRA VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
426	WPC(OAC)/0001004/2014	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
427	WPC(OAC)/0002406/2015	PABITRA KUMAR ROUSTRAY VS STATE OF ORISSA	DHULIRAM PATTANAYAK VS	// 0 //
428	WPC(OAC)/0002756/2014	SACHIDANANDA MOHANTY VS STATE OF ODISHA	J.R.DASH VS	// 0 //
429	WPC(OAC)/0002922/2008	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	J.K.KHUNTIA, H.K.ROUT VS	// 0 //
430	WPC(OAC)/0003802/2017	BHAGABAN JENA VS COMMISSIONER-CUM-SECRETARY, H AND UD DEPARTMENT, ODISHA	M/S SIBANARAYAN BISWAL VS	// 0 //
431	WPC(OAC)/0004418/2014	BISHNUPAD SAMAL	SRIKANTA KUMAR SAHOO	//

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		VS	VS	()
		STATE OF ODISHA		//
432	CONTC(CP)/0000157/2019	PRATAP KUMAR NAYAK	SURYA NARAYAN PATNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
433	CONTC(CP)/0000302/2018	NANDA KISHOR PAL	M/S.RAJJEET ROY,S.K.SINGH,S.SOURAVRAMAKANTA/SAHOO	
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :05/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 OTAPL/1/2021	THE COMMISSIONER,GST AND CENTRAL EXCISE-MP	RADHESHYAM CHIMANKA(SENIOR STANDING COUNSEL)
2	1/2021 CONTC(CP)/302/2018	NANDA KISHOR PAL-MP	RAMAKANTA SAHOO
3	3/2021 LAA/2/2021	MAHENDRA SWAIN-MP	PRAVAT RANJAN SUTAR
4	4/2021 LAA/3/2021	DAMODAR NAYAK-MP	PRAVAT RANJAN SUTAR
5	5/2021 LAA/4/2021	KRUSHNA CHANDRA NAYAK-MP	PRAVAT RANJAN SUTAR
6	6/2021 LAA/5/2021	DIBYASINGHA NAYAK-MP	PRAVAT RANJAN SUTAR
7	7/2021 LAA/6/2021	UTTAMANANDA NAYAK-MP	PRAVAT RANJAN SUTAR
8	9/2021 TRPCRL/9/2021	SAMIR KUMAR PANDA-MP	DEVASHIS PANDA
9	29/2021 RVWPET/32/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
10	30/2021 RVWPET/32/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
11	31/2021 RVWPET/33/2021	K. LALITENDU KUMAR-MP	ADV
12	32/2021 RVWPET/33/2021	K. LALITENDU KUMAR-MP	ADV
13	33/2021 RVWPET/34/2021	M/S.ROURKELA STEEL PLANT, STEEL AUTHORITY OF INDIA-MP	DR. RUPAKMADAN NANDA(SENIOR ADV.)
14	34/2021 RVWPET/35/2021	SURJIT SINGH MAKHIJA-MP	SUSHANTA KUMAR JOSHI
15	35/2021 RVWPET/35/2021	SURJIT SINGH MAKHIJA-MP	SUSHANTA KUMAR JOSHI
16	36/2021 RVWPET/36/2021	UNION OF INDIA-MP	ADV.
17	40/2021 TRP(C)/38/2021	DEEPTIMAYEE BEHERA-MP	ARIJEET MISHRA
18	40/2021 WPC(OAC)/1004/2014	SUKANTA KUMAR SWAIN-MP	PIYUSH KUMAR MISHRA
19	41/2021 WPC(OAC)/2922/2008	KAILASH CHANDRA BEHERA-MP	
20	42/2021 WPC(OAC)/2922/2008	KAILASH CHANDRA BEHERA-MP	
21	43/2021 FAO/335/2017	JUNIOR ENGINEER,TIRTOL ELECRICAL-MP	M/S D.K. MOHAPATRA, L. KABI, R. DASH
22	43/2021 WPC(OAC)/2257/2016	PRAMILA PARIDA-MP	
23	44/2021 FAO/354/2020	BRALASIYAS EKK-MP	DEEPALI MOHAPATRA
24	44/2021 WPC(OAC)/2257/2016	PRAMILA PARIDA-MP	
25	45/2021 FAO/570/2020	JAILA BISOYI-MP	DEEPALI MOHAPATRA
26	45/2021	BISHNUPAD SAMAL-MP	

27	WPC(OAC)/4418/2014 46/2021 FAO/357/2020	BASANTI LUHA-MP	DEEPALI MOHAPATRA
28	46/2021 WPC(OAC)/2406/2015	PABITRA KUMAR ROUSTRAY-MP	
29	47/2021 WPC(OAC)/1007/2014	RANJAN KUMAR PRADHAN-MP	PIYUSH KUMAR MISHRA
30	56/2021 RSA/133/2012	FACULTY PRADHAN-MP	M/S.AVIJIT PAL
31	57/2021 RSA/417/2015	SUNAMANI SWAIN-MP	M/S.,BHASKAR CH.PANDA
32	58/2021 RSA/12/2021	SUSANTA KUMAR BISWAL-MP	DWARIKA PRASAD MOHANTY
33	65/2021 CMP/69/2021	ASHOK KUMAR PATRA-MP	SAMIR KUMAR MISHRA
34	100/2021 MACA/69/2021	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
35	101/2021 MACA/70/2021	THE SR. D.M.,ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
36	102/2021 MACA/68/2021	THE SR. DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
37	112/2021 CRLA/73/2021	HONDA ORAM-MP	BISWAJIT NAYAK
38	113/2021 CRLA/73/2021	HONDA ORAM-MP	BISWAJIT NAYAK
39	114/2021 CRLA/762/2017	MAHIA@MAHESWAR MALLIK-MP	M/S.ARUNA SAHU
40	141/2021 BLAPL/5502/2020	CHANDRASEKHAR MALLIK-MP	ASHOK KUMAR SAHOO
41	142/2021 BLAPL/392/2021	JOGESHWAR BEHERA-MP	SOURA CH. MOHAPATRA
42	143/2021 BLAPL/2851/2020	BHAJANA @ SANJAY KU SAHOO-MP	DEBASNAN DAS
43	144/2021 BLAPL/2853/2020	BHAJANA @ SANJAY KU SAHOO-MP	DEBASNAN DAS
44	145/2021 BLAPL/6896/2020	SANTOSH SING-MP	DHARMENDRA SETHY
45	183/2021 CRLMC/192/2021	CHAVA NEELIMA-MP	SANDIPANI MISHRA
46	184/2021 CRLMC/192/2021	CHAVA NEELIMA-MP	SANDIPANI MISHRA
47	185/2021 CRLMC/193/2021	MANUA @ MANOJ KUMAR ROUT-MP	ARUN KUMAR BUDHIA
48	186/2021 CRLMC/194/2021	SURA MOHAN GURU-MP	PRAVASH CHANDRA JENA
49	187/2021 CRLMC/195/2021	DAMBURUDHAR SENAPATI-MP	S.D.DAS
50	188/2021 CRLMC/196/2021	RAJENDRA SAHOO-MP	SATYAJIT MOHAPATRA
51	189/2021 CRLMC/197/2021	RAJ KISHORE TRIPATHY-MP	NIRANJAN MAHARANA
52	190/2021 CRLMC/200/2021	PRASANTA KUMAR PATRA-MP	DEVASHIS PANDA
53	191/2021 CRLMC/201/2021	SUBASH CHANDRA PRADHAN-MP	B.M.SARANGI
54	192/2021 CRLMC/202/2021	DIPTI RANJAN PATTANAIAK @ NAYAK-MP	KARTIK CHANDRA MOHANTY
55	193/2021 CRLMC/203/2021	KANAKALATA PANDA-MP	SAMVIT MOHANTY
56	431/2021 WA/72/2020	CHANDRAMANI SETHY-MP	PRASANNA KUMAR MISHRA
57	432/2021 WA/138/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

58	433/2021 WA/138/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
59	434/2021 WA/138/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
60	435/2021 WA/138/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
61	436/2021 WA/139/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
62	437/2021 WA/139/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
63	438/2021 WA/139/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
64	439/2021 WA/139/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
65	440/2021 WA/140/2021	ANAPATRA @ AGABADU MANGUNI DORA @ A.MANGUNI DORA	ILINDRA KUMAR BEHERA 1
66	441/2021 WA/142/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
67	442/2021 WA/141/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
68	443/2021 WA/142/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
69	444/2021 WA/142/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
70	445/2021 WA/141/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
71	446/2021 WA/141/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
72	447/2021 WA/137/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
73	448/2021 WA/132/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
74	449/2021 WA/134/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
75	2225/2021 WP(C)/4672/2021	GANDHARB SWAIN-MP	BIRAJA PRASANNA SATAPATHY
76	2226/2021 WP(C)/4673/2021	SUNARAM MAJHI-MP	MANAS PATI
77	2228/2021 WP(C)/34046/2020	RAMESH MUNDA-MP	OMKAR DEVDAS
78	2229/2021 WP(C)/38627/2020	PRADIP KUMAR SAHOO-MP	GYANA RANJAN SETHI
79	2230/2021 WP(C)/38396/2020	SADANANDA KANHAR-MP	GYANA RANJAN SETHI
80	2231/2021 WP(C)/38620/2020	AKSHAYA KUMAR PARIDA-MP	GYANA RANJAN SETHI
81	2232/2021 WP(C)/784/2021	KALPANA ROUT-MP	SRINIVAS MOHANTY
82	2233/2021 WP(C)/4681/2021	MANAS RANJAN PATTNAIK-MP	RASHMIKANTA MAHALIK
83	2234/2021 WP(C)/4685/2021	ULLIPI BEHERA-MP	AJAYA KUMAR BARIK
84	2235/2021 WP(C)/4686/2021	M/S. LEKCON INFRASTRUCTURE PVT. LTD.-MP	N.SAHANI
85	2236/2021 WP(C)/4690/2021	SUDHAKAR JENA-MP	PRASANNA KUMAR MISHRA
86	2237/2021 WP(C)/4691/2021	THE AGM(PL) IR AND R, ROURKELA STEEL PLANT-MP	BIJOY DASMOHAPATRA
87	2238/2021 WP(C)/4696/2021	GOPINATH JEW R.M.C. DAMANA HAT BY ABASAI SANGH	BHIMWANI PRASAD TRIPATHY
88	2239/2021 WP(C)/4697/2021	DILIP KUMAR SWAIN-MP	SRINIVAS MOHANTY
89	2240/2021	HARISH CHANDRA NAIK-MP	BISWABIHARI MOHANTY

90	WP(C)/11789/2020 2241/2021	HARIHAR SETHY@MOHAPATRA-MP	BISWABIHARI MOHANTY
91	WP(C)/11787/2020 2242/2021	BIJAYA KUMAR NAIK-MP	BISWABIHARI MOHANTY
92	WP(C)/11785/2020 2243/2021	DR. IPSITA MISHRA-MP	BISWARANJAN MAHARATHA
93	WP(C)/4700/2021 2244/2021	RABINDRA MALIK-MP	BHASKAR CHANDRA PANDA
94	WP(C)/10368/2020 2246/2021	HDFC BANK LTD.-MP	RAJJEET ROY
95	WP(C)/4703/2021 2248/2021	DR.DEBASISH PATRA-MP	BISWARANJAN MAHARATHA
96	WP(C)/4704/2021 2249/2021	SRIKANTA PRADHAN-MP	SUKANTA KUMAR MISHRA
97	WP(C)/4705/2021 2250/2021	CHUDAMANI MAHAPATRA-MP	SUKANTA KUMAR MISHRA
98	WP(C)/4707/2021 2251/2021	TANKADHAR BISWAL-MP	V.NARASINGH
99	WP(C)/4706/2021 2252/2021	TANKADHAR BISWAL-MP	V.NARASINGH
100	WP(C)/4706/2021 2253/2021	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
101	WP(C)/4708/2021 2254/2021	THE NEW INDIA ASSURANCE CO. LTD.-MP	PRASANNA KUMAR PANDA
102	WP(C)/4683/2021 2255/2021	SIRISH CHANDRA SAHU-MP	NIRANJAN LENKA
103	WP(C)/4712/2021 2256/2021	M/S HUMARA MULTI ENERGY CORPORATION LTD.-MP	BIJAYA KUMAR MOHANTY
104	WP(C)/4713/2021 2257/2021	ALOK RANJAN BEDBAK-MP	PRABODHA CHANDRA NAYAK
105	WP(C)/4721/2021 2258/2021	NARESH CHANDRA MAHAKUD-MP	PRABODH CHANDRA NAYAK
106	WP(C)/4723/2021 2259/2021	BRAJA PUTEK-MP	JAGABANDHU SAHU
107	WP(C)/4727/2021 2260/2021	GOURI MUNDA ALIAS GOURISHANKAR MUNDA-MP	M/S.PRASANTA KU.SATAPATHY
108	WP(C)/714/2017 2262/2021	GOBINDA BEHERA-MP	MR.A.S.NANDY
109	WP(C)/6418/2018 2263/2021	RKD INFRASTRUCTURE PVT. LTD.-MP	ASHWINI KUMAR DAS
110	WP(C)/4731/2021 2264/2021	GOBINDA BEHERA-MP	MR.A.K.NANDY
111	WP(C)/6421/2018 2265/2021	SRINIBAS SARANGI-MP	NILAKANTHA JUJHARSINGH
112	WP(C)/4733/2021 2266/2021	PRAVATI MOHANTY-MP	NEELAKANTHA PANDA
113	WP(C)/4738/2021 2267/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
114	WP(C)/4740/2021 2268/2021	ARATI MALLIK-MP	UDIT RANJAN JENA
115	WP(C)/4741/2021 2269/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
116	WP(C)/4743/2021 2270/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
117	WP(C)/4744/2021 2271/2021	RANJIT KUMAR SAHU-MP	PRABODHA CHANDRA NAYAK
118	WP(C)/38141/2020 2272/2021	SACHHABKANTA VATRA-MP	ANTARYAMI SWAIN
119	WP(C)/4753/2021 2273/2021	SUDHAKAR DAS-MP	P.C.MISHRA
120	WP(C)/4595/2021 2274/2021	PRASANTA SAGAR MOHANTY-MP	PRABHAT KUMAR PRAHARAJ
	WP(C)/4754/2021		

121	2275/2021 WP(C)/4758/2021	SOMENATH PATNAIK-MP	G.K.NANDA
122	2277/2021 WP(C)/832/2021	BALADEV PANDA-MP	SUMAN MODI
123	2278/2021 WP(C)/4760/2021	PRAMOD KU. BEHERA-MP	BAIDHAR SAHOO
124	2279/2021 WP(C)/20876/2014	DRAUPADI PAIKARAY-MP	M/S.MANAS CHAND
125	2280/2021 WP(C)/4765/2021	K.RABANAMA@ K.RABANA-MP	NIRANJAN MAHARANA
126	2281/2021 WP(C)/4768/2021	DEEPAK BEHERA-MP	BISWAJIT NAYAK
127	2282/2021 WP(C)/4770/2021	SUSHANTA SINGH-MP	SAROJ KUMAR MISHRA
128	2283/2021 WP(C)/4778/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
129	2284/2021 WP(C)/4778/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
130	2285/2021 WP(C)/4779/2021	RAJESH RANJAN PADHI-MP	PRADEEP KUMAR DAS
131	2286/2021 WP(C)/4780/2021	NARAYAN MANTRY-MP	P.C.ACHARYA
132	2287/2021 WP(C)/4788/2021	NUTAN RAY@ GOCHHAYAT-MP	KARUNAKAR RATH
133	2288/2021 WP(C)/4788/2021	NUTAN RAY@ GOCHHAYAT-MP	KARUNAKAR RATH
134	2289/2021 WP(C)/4795/2021	SANJAY KUMAR SINHA-MP	SASWATI MOHAPATRA
135	2290/2021 WP(C)/4802/2021	UNION OF INDIA-MP	UDIT RANJAN JENA
136	2291/2021 WP(C)/4802/2021	UNION OF INDIA-MP	UDIT RANJAN JENA
137	2292/2021 WP(C)/32921/2020	DR. LOUIS SOLAMAN SIMON-MP	SOUBHAGYA KUMAR DASH
138	2293/2021 WP(C)/29302/2020	NILAKANTHA DAS-MP	BIBHU PRASAD DAS
139	2294/2021 WP(C)/33402/2020	PRADEEP KUMAR BEHERA-MP	BIBHU PRASAD DAS
140	2295/2021 WP(C)/5110/2017	M/S.PATTANAYAK PETROLIUM-MP	M/S.SHASHANKA SEKHAR PATRA
141	2296/2021 WP(C)/3351/2021	BARSHARANI DALAI-MP	AKSHAYA KUMAR PANDEY
142	2297/2021 WP(C)/4305/2021	MAMATA SAHOO-MP	AKSHAYA KUMAR PANDEY
143	2298/2021 WP(C)/4303/2021	SUJATA DALAI-MP	AKSHAYA KUMAR PANDEY
144	2299/2021 WP(C)/3348/2021	RASMITA BEHERA-MP	AKSHAYA KUMAR PANDEY
145	2300/2021 WP(C)/16873/2020	DANDAPANI BEHERA-MP	MAMATA MISHRA
146	2301/2021 WP(C)/4804/2021	SUNIL KUMAR DASH-MP	M/S.KRISHNA CHANDRA SAHU
147	2302/2021 WP(C)/20426/2020	SHESHANTA RANJAN NATHSHARMA-MP	KANANBALA ROY CHOUDHURY
148	2303/2021 WP(C)/4805/2021	PURUSOTTOM SAHU-MP	M/S.KRISHNA CHANDRA SAHU
149	2304/2021 WP(C)/4807/2021	AMIYA KUMAR PRADHAN-MP	M/S.KRISHNA CHANDRA SAHU
150	2305/2021 WP(C)/4809/2021	MANASI SAHU-MP	M/S.KRISHNA CHANDRA SAHU
151	2306/2021 WP(C)/4813/2021	MANINI DARUAN-MP	M/S.KRISHNA CHANDRA SAHU
152	2307/2021	SAILABALA MEHER-MP	M/S.KRISHNA CHANDRA SAHU

153	WP(C)/4816/2021 2308/2021	KRUTIBAS MATARI-MP	M/S.KRISHNA CHANDRA SAHU
154	WP(C)/4820/2021 2309/2021	HRUDANANDA MEHER-MP	M/S.KRISHNA CHANDRA SAHU
155	WP(C)/4822/2021 2310/2021	SUBASHIS SAHOO-MP	GOURI MOHANRATH
156	WP(C)/4823/2021 2311/2021	SURYAKANTI MAHAKHUD-MP	M/S.KRISHNA CHANDRA SAHU
157	WP(C)/4826/2021 2312/2021	ADITYA MOHAN SINGH DEO-MP	M/S.KRISHNA CHANDRA SAHU
158	WP(C)/4830/2021 2313/2021	SMC OF RANI JANAKI GOVT.GIRLS SCHOOL,SUNDARGARH-MP	ARUN KUMAR SWAIN
159	WP(C)/4827/2021 2314/2021	UNION OF INDIA-MP	UDIT RANJAN JENA
160	WP(C)/4835/2021 2315/2021	UNION OF INDIA-MP	UDIT RANJAN JENA
161	WP(C)/4835/2021 2316/2021	SUSHANT KUMAR SETHY-MP	BUDHADEV ROUSTRAY
162	WP(C)/4107/2021 2317/2021	AMBARISH DAS-MP	M/S.D.ROUSTRAY
163	WP(C)/16646/2012 2318/2021	MITARANI ROUT-MP	M/S.D.ROUSTRAY
164	WP(C)/16648/2012 2319/2021	BISWAJIT DASH-MP	SUDHAMAYEE DAS
165	WP(C)/4839/2021 2320/2021	M/S. AJAX PETRO-MP	KAJAL SAHOO
166	WP(C)/4840/2021 2321/2021	RATNAVATI DEVELOPERS PVT.LTD.-MP	Deepak Kumar Panda
167	WP(C)/22597/2019 2322/2021	RAMESH CH.DASH-MP	M/S.D.ROUSTRAY
168	WP(C)/16644/2012 2324/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
169	WP(C)/4841/2021 2325/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
170	WP(C)/4841/2021 2326/2021	NARAYAN BEHERA-MP	SUPRIYA PATRA
171	WP(C)/4843/2021 2327/2021	KALPANA NAYAK-MP	ARUN KUMAR PATRA
172	WP(C)/32436/2020 2328/2021	SATYANARAYAN PRADHAN-MP	GYANA RANJAN SETHI
173	WP(C)/38626/2020 2329/2021	ABHAYA KUMAR SAMAL-MP	GYANA RANJAN SETHI
174	WP(C)/1393/2021 2330/2021	MANGAN KHAMARI-MP	DWARIKA PRASAD MOHANTY
175	WP(C)/4846/2021 2331/2021	PARADIP PORT LEASE LAND OWNERS SOCIETY-MP	M/S.SARVAVIND S.PRADHAN
176	WP(C)/8787/2018 2332/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
177	WP(C)/4848/2021 2333/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
178	WP(C)/4848/2021 2334/2021	KANCHANA MALA SIKHA-MP	SANTOSH KUMAR NANDA
179	WP(C)/4855/2021 2335/2021	BANAMALI SAHOO-MP	M/S.B.S.DAS
180	WP(C)/14016/2018 2336/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
181	WP(C)/4856/2021 2337/2021	PRADEEP KUMAR BISOYI-MP	GYANA RANJAN SETHI
182	WP(C)/38636/2020 2338/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
183	WP(C)/4856/2021 2339/2021	MANAS KISHORE MOHANTY-MP	RAMA PRASAD DALAI
	WP(C)/4859/2021		

184	2340/2021 WP(C)/4860/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
185	2341/2021 WP(C)/4860/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
186	2342/2021 WP(C)/4861/2021	SANTOSH KUMAR SAHOO-MP	BIJAY KUMAR MOHANTY
187	2343/2021 WP(C)/4863/2021	POTULU BHAIKAV RAO-MP	UMESH CHANDRA BEHERA
188	2344/2021 WP(C)/4864/2021	TRILOCHAN MOHANTY-MP	PRAFULLA KUMAR RATH
189	2345/2021 WP(C)/4867/2021	KANAK DURGA SELF HELP GROUP,GANJAM-MP	SIDHANT KUMAR JENA
190	4/2021 CRLMA/163/2020	DUSMANTA KUMAR MOHANTA-MP	
191	13/2021 FA/220/1999	SADANANDA-MP	
192	64/2021 CMP/250/2020	HRUSIKESH SAHOO-MP	
193	92/2021 CONTC/6176/2020	KARUNAKARA BAG-MP	
194	140/2021 BLAPL/9865/2019	JHADU KHILLA-MP	
195	166/2021 ABLAPL/10925/2020	BIJAY KUMAR PANDA @ GUNA-MP	
196	167/2021 ABLAPL/7521/2020	PRAVAKAR BEHERA-MP	
197	168/2021 ABLAPL/14740/2020	POPAT JALINDAR KADAM-MP	KALI PRASAMMA MISHRA
198	169/2021 ABLAPL/15513/2020	DEEPAK RANJAN BHOL-MP	
199	170/2021 ABLAPL/3157/2019	SANTILATA NAYAK-MP	
200	171/2021 ABLAPL/5772/2020	SALMAN SAHA-MP	MD.G.MADANI
201	172/2021 ABLAPL/15695/2020	HAREKRUSHNA DAS-MP	
202	173/2021 ABLAPL/13592/2020	ASOK KUMAR PRADHAN-MP	
203	2227/2021 WP(C)/29647/2020	DR.AKSHAYA KUMAR PANDA-MP	
204	2245/2021 WP(C)/837/2017	ANNAPURNA NAYAK-MP	
205	2247/2021 WP(C)/37736/2020	R. SRINIVAS PRASAD-MP	PRABHAT KUMAR DASH
206	2261/2021 WP(C)/19326/2009	NABA KU.DASH-MP	
207	2276/2021 WP(C)/32997/2020	PRATIMA PATRA-MP	
208	2323/2021 WP(C)/28611/2020	DHRUBA CHARAN NAYAK-MP	